

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 226
48(ND)2010

IN THE MATTER OF:

Sh. Vishnu Kr. Surekha ... **Applicant/Petitioner**

Versus

M/s. V.L Estates Ltd. & Ors. ... **Respondent**

Under Section: 397/398

Order delivered on 28.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Hrishikesh Baruah and Ms. Apoorva Jain,
Advs

For the Respondent : Mr. Ankit Singal, Mr. Shubham Dua,
Mr. Uday Pratap Singh, Adv for R1 to R9

ORDER

Due to paucity of time, the matter is re-notified to 24.11.2022.


(T.S. SINGH)
COURT OFFICER